

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 475/TT/2019**

**Subject** : Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period of the Transmission System associated with immediate evacuation system for Nabinagar TPS in Eastern Region.

**Date of Hearing** : 17.7.2020

**Coram** : Shri I. S. Jha, Member  
Shri Arun Goyal, Member

**Petitioner** : Powergrid Corporation of India Limited

**Respondents** : Bihar State Power (Holding) Company Ltd. & 7 Others

**Parties present** : Shri S.S. Raju, PGCIL  
Shri A.K. Verma, PGCIL  
Shri Navin Prakash, Advocate for BSP(H)CL

**Record of Proceedings**

Due to technical constraints at the Petitioner's end, the instant petition could not be taken up for hearing through Video Conferencing. Accordingly, the Commission adjourned the matter.

2. The learned counsel for BSPHCL sought time to file reply to the petition.
3. The Commission directed the Respondents, including BSPHCL to file its reply by 4.8.2020 and the Petitioner to file rejoinder, by 13.8.2020. The Commission further directed the parties to adhere to the above specified timeline and observed that no extension of time shall be granted.
4. The Petition shall be listed for hearing in due course.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Deputy Chief (Law)

